

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/20/782/2017
Dated:15/03/2019

BETWEEN:

1. Smt. P. Rajamma,
W/o.P. Ramachandra Rao, Hindu,
Aged about 44 years,
Caste: Schedule Caste,
Occ: Casual Labour,
Non Temporary Status,
Archaeological Museum, Main Road,
Amaravathi, Guntur District,
Andhra Pradesh.

2. P. Suhasini Suma,
D/o. P. Ramachandra Rao, Hindu,
Aged about 22 years,
Caste: Schedule Caste,
Occ: Casual Labour,
Non Temporary Status,
Archaeological Monuments,
Vijayawada Sub Circle, Mogalrajpuram Caves,
Amaravathi Circle, Vijayawada,
Krishna District, Andhra Pradesh.

..... Applicants

AND

1. The Government of India rep. by its
Director General Archaeological Survey of India,
Janpath, New Delhi – 110 011.

2. The Superintending Archaeologist,
Amaravathi Circle, Amaravathi,
Victoria Musuem, Bandar Road,
Krishna District, Andhra Pradesh – 520 010.

3. The Assistant Superintending Archaeologist (Museums)
Amaravathi Circle, Amaravathi,
Guntur District, Andhra Pradesh – 522 020.

4. The Sr. Conservation Assistant,
Archaeological Survey of India,
Vijayawada Sub Circle, Vijayawada,
Krishna District, Andhra Pradesh - 520 001.

..... Respondents

Counsel for the Applicant : Mr. S. Syamsundar Rao, Advocate
Counsel for the Respondents : Mrs. D. Shoba Rani, Addl. CGSC

CORAM

Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}

No representation on behalf of the applicant.

2. Counsel for the respondents states that the relief prayed for by the applicant has been granted in terms of payment of minimum wages in accordance with the recommendation of the 7th Pay Commission. In view of the fact that the respondents confirm that the prayer has been granted, the OA has become infructuous.
3. Accordingly, the OA is dismissed. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

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